

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 912.
TO BE ANSWERED ON WEDNESDAY, THE 07TH FEBRUARY, 2024.**

**COORDINATION COMMITTEE FOR AFFIRMATIVE ACTION
IN THE PRIVATE SECTOR**

912. DR. ALOK KUMAR SUMAN:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the details about the progress of the Coordination Committee for Affirmative Action in the Private sector since it has been set up by the Government in 2006;
- (b) whether the best course for achieving progress on the issue of affirmative action through voluntary action by the industry has made any achievements in this direction and if so, the details thereof;
- (c) whether the Apex Industry Associations have prepared Voluntary Code of Conduct for their member companies centered around education, employability and entrepreneurship to achieve inclusion; and
- (d) if so, the progress made in this regard?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

(a) to (d): The Coordination Committee for Affirmative Action for SC/ST in the Private Sector was set up by the Government in 2006. So far, 9 meetings of Coordination Committee have been held. In the 1st Coordination Committee meeting, it was stated that the best course for achieving progress on the issue of affirmative action is through voluntary action by the industry itself. Accordingly, the Apex Industry Associations namely Confederation of Indian Industry (CII), Federation of Indian Chamber of Commerce and Industry (FICCI), Associated Chambers of Commerce & Industry of India (ASSOCHAM) and Dalit Indian Chamber of Commerce & Industry (DICCI) have prepared Voluntary Code of Conduct (VCC) for their member companies centered around education, employability and entrepreneurship and employment to achieve inclusion.

Measures undertaken by the members of Industry Associations, inter-alia, include scholarships, vocational training, entrepreneurship development programmes, coaching etc. The last updated information on Affirmative Action for SC/ST as received by the apex Industry Associations i.e. CII, FICCI, ASSOCHAM and DICCI, is Annexed.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 912 FOR ANSWER ON 07.02.2024.

Information on Affirmative Action for SC/ST in Private Sector by the Industry Associations i.e CII, FICCI, ASSOCHAM, and DICCI

		CII upto 30.06.2023	FICCI upto 31.03.2023	ASSOCHAM upto 31.12.2020	DICCI upto 31.03.2018
Total benefits to SC/ST sofar in terms of:					
1.	Scholarships	1,73,954	1,18,875	3,620	-
2.	Free education to boys and girls	-	47,14,174	-	-
3.	Vocational Education and placement (i+ii):	5,77,674	15,69,318	39,301	1,725
	(i)No. of persons trained	3,67,733	14,22,474	38,531	1,180
	(ii)Number of person placed after providing vocational education	2,09,941	1,46,844	770	545
4.	Entrepreneurship Development programme	4,730	2,87,086	399	364
5.	Coaching	26,357	13,159	-	-
6.	Actual Employment of SC/ST	2,28,203	17,191	-	8,880

Source: Quarterly reports submitted by the Industry Associations.
